



सीमाशुल्क मुख्य आयुक्त का कार्यालय, केंद्रीय राजस्व भवन, क्वीन्स रोड, बेंगलूर - 560001  
OFFICE OF THE CHIEF COMMISSIONER OF CUSTOMS; BENGALURU ZONE;  
C.R. BUILDING: QUEEN'S ROAD: BENGALURU- 560 001  
Tel: 080-22867990/22863714 FAX: 080-22862419/22868795 E-mail: [ccu-cushlr@nic.in](mailto:ccu-cushlr@nic.in)



सेवा में/ To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो / The Director General, Narcotics Control Bureau, गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं० 1/ West Block, No. 1, विंग नं० 5 / Wing No. 5, आर.के. पुरम / R.K Puram, नई दिल्ली / New Delhi -110066
2. महानिदेशक, राजस्व इंटेलिजेंस निदेशालय, 'डी' ब्लॉक, आइ.पी. भवन, आइ.पी. एस्टेट, नई दिल्ली- 110002/The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi -110002
3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं० VI, दुसरी मंज़िल, आर. के. पुरम, नई दिल्ली -110066/The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor, R. K Puram, New Delhi -110066
4. आयुक्त, विधि कार्य निदेशालय / चौथी मंज़िल, राजेंद्र भवन, 210 –दीनदयाल उपाध्याय मार्ग, नई दिल्ली-110002/The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi -110002
5. अपर महानिदेशक, प्रणाली महानिदेशालय, जोखिम प्रबंधन प्रभाग, विठ्ठलदास ठाकरसे मार्ग, सामने पाटकर हॉल, न्यू मरिन लाईंस, मुम्बई - 400020/The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New Marin Lines, Mumbai-400020
6. मुख्य आयुक्त (सभी)/All Chief Commissioners/आयुक्त/Commissioners, सीमा शुल्क, सीमा शुल्क (प्रिवेंटिव), माल और सेवा कर, माल और सेवा कर (ऑडिट)/ Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax(Audit).

Madam/Sir,

Subject: Grant of Authorised Economic Operator (AEO-T2) status to  
M/s. Volvo CE India Private Limited-reg

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Please refer to the letter F.No.450/179/2009-Cus IV (Pt) dated 02.01.2017 issued by the Director Customs and letter F.No.1380/65/2016 dated 11.01.2017 of AEO PM DGM on the above subject matter and Para iv of CBEC Circular No.03/2018-Customs dated 17.01.2018 (available on CBEC website, (Home->Department Officers->System/Home->Public Information->Indian AEO Programme).

2. In this regard, it is also requested that details regarding below mentioned points may be intimated to this office positively within 15 days of receipt of this letter vide post or through e-mail address given above (header of the letter):

- i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last

three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

3. The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated. In case any fresh / new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

4. These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting 'AEO' status to the applicant.

5. Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to this office on above mentioned address or e-mail id **ccu-cusblr@nic.in**.

भवदीय / Yours faithfully,

सयुक्त आयुक्त / JOINT COMMISSIONER (CCO)

**ANNEXURE-A**

**Name of AEO Applicant :** M/s. Volvo CE India Private Limited

**PAN:** : AAGCV4943G

**Address:** : Plot No 7 and 8, Phase-1, Peenya Industrial, Area, Peenya, Bengaluru-560058

**List of other Locations/branches:**

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- 1 **KARNATAKA:**
    - a Plot No 7 And 8, Phase I, Peenya Industrial Area, Peenya, Bengaluru (Bangalore) Urban, Karnataka, 560058 ( Registered Office)
    - b Sy no 79/2, C/o CEVA India Private Limited, Budhihal village, kasaba hobli, Nelamangala taluk, Bengaluru (Bangalore) Rural, Karnataka, 562123
    - c Yelachahally village, Tavarekere Post, Hoskote tq, Bengaluru (Bangalore) Rural, Karnataka, 562122
    - d Level 8, Block B, Laurel Building, Bagmane Tech park, C V Raman Nagar, Bengaluru (Bangalore) Urban, Karnataka, 560093
    - e 65/A, Parin Building, Bagmane Tech Park, C V Raman Nagar, Bengaluru (Bangalore) Urban, Karnataka, 560093
  - 2 Ground And First, Block 43,, Plot 11 B, Bagh Hayathnagar, Hayathnagar, Ranga Reddy, Telangana, 501505
  - 3 Plot no 675, 676, 677, 122, Saharjori Mouza, Anchal Govindpur, Dhanbad, Dhanbad, Jharkhand, 828109
  - 4 05A-109-A, Zenia Building, Hiranandani circle, Hiranandani business park, Thane, Maharashtra, 400607
  - 5 4th Floor, unit no 402, Woodburn Central Premises no 5A, Woodburn park, Ward no 70 Muncipal Corporation, Alipore, South 24 Parganas, West Bengal, 700020.